

(2023) 11 CCI CK 0001
Competition Commission Of India
Case No: Case No. 24 Of 2023

XYZ (Confidential)

APPELLANT

Vs

Survey of India,
Uttarakhand & Another

RESPONDENT

Date of Decision: Nov. 30, 2023

Acts Referred:

Competition Act, 2002 " Section 3, 3(3), 4, 19(1)(a), 26(2), 33

Citation: (2023) 11 CCI CK 0001

Hon'ble Judges: Ravneet Kaur, Chairperson; Anil Agrawal, Member; Sweta Kakkad, Member;
Deepak Anurag, Member

Bench: Full Bench

Final Decision: Dismissed

Judgement